

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 03/SM/2023 (Suo-Motu)

**Coram: 1. Shri Jishnu Barua Chairperson
2. Shri I. S. Jha, Member
3. Shri Arun Goyal, Member
4. Shri P. K. Singh, Member**

Date of Order: 27.03.2023

IN THE MATTER OF

Extension of Order dated 07.11.2022 in Petition No. 14/SM/2022

ORDER

1. The Commission has notified the levellised generic tariff for FY 2022-23 under Regulation 8 of the RE Tariff Regulations, 2020 vide Order dated 07.11.2022 in Petition No. 14/SM/2022.
2. The Commission has initiated the process of review of RE Tariff Regulations for the next Control Period. The revised Regulations shall be notified after undertaking due regulatory process which requires some more time.
3. The Commission in exercise of powers given under Regulation 1(2) of RE Tariff Regulations, 2020 has extended the period of the RE Tariff Regulations, 2020 for a period of 6 months upto 30th September, 2023. The parameters enunciated in the aforesaid Regulations shall continue to be applicable till the notification of Regulations for the new Control Period.
4. Therefore, Order dated 07.11.2022 in Petition No. 14/SM/2022 shall also continue to be in force until further Orders.

The Petition is disposed of in terms of above.

Sd/-	Sd/-	Sd/-	Sd/-
(I. S. Jha)	(Arun Goyal)	(P. K. Singh)	(Jishnu Barua)
MEMBER	MEMBER	MEMBER	CHAIRPERSON